

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:298  
ANSWERED ON:19.02.2003  
INDO-PAK AGREEMENT ON NUCLEAR INSTALLATIONS  
ANANTA NAYAK

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) Whether the Government have made any agreement with Pakistan on the Nuclear installations; and
- (b) If so, the details of the agreement made on the prohibition of attack on nuclear installations by both the countries?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS ( SHRI VINOD KHANNA )

- (a) India & Pakistan have signed the Agreement on the Prohibition of Attack against Nuclear Installations and Facilities on 31.12.1988. This agreement was ratified on 27.1.1991.
- (b) Under the above agreement, both the countries are to inform each other on 1st January of every calendar year of the Nuclear Installations and Facilities to be covered by the agreement. The first such exchange of lists took place on 1.1.1992. On 1.1.2003, the list was exchanged for the 12th consecutive year.